

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985, empowers various State/Central agencies to enforce the provisions in controlling the drug menace in the country including educational institutions in big cities and checks are carried out on the shops near schools and colleges on the specific inputs received by the enforcement agencies.

(c) Section 32B (d) of the NDPS Act, 1985 provides for enhanced punishment for the offences committed in an educational institution or social service facility or in the immediate vicinity of such institution or faculty (as per Act) or in other place to which school children and students resort for educational, sports and social activities.

Besides the above, following steps are also taken by the Government to curb the drug menace:

- Enforcement Agencies conduct random checks in educational institutions to identify and apprehend drug peddlers.
- Sensitization and awareness programmes in school and colleges are conducted.
- Workshops and Seminars are organized in coordination with various Govt, agencies and NGOs in the country to sensitize about the ill effects of drug abuse and trafficking.
- Monetary rewards are provided to informants for giving information leading to seizure of Narcotics drugs.

Vacancies in central paramilitary forces

366. SHRI SHAMSHER SINGH DULLO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that large number of posts are lying vacant in central paramilitary forces;
- (b) if so, the details thereof, force-wise till December, 2018; and
- (c) what steps Government is taking to fill up these vacancies on priority basis and reasons for not filling up these vacancies on time?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The force-wise vacancy position *viz-a-viz.* sanctioned strength in CAPFs & AR as on 01.01.2019 is as under:-

Force	Vacancies
Central Reserve Police Force	22980
Border Security Force	21465
Central Industrial Security Force	10415
Sashastra Seema Bal	18102
Indo-Tibetan Border Police	6643
Assam Rifles	4432
TOTAL	84037

Vacancies in Central Armed Police Forces (CAPFs) and Assam Rifles (AR) arise due to retirement, resignation, death, new raisings/creation of new posts etc. The vacancies are filled up by various modes *viz.* Direct Recruitment, promotion and by deputation as per the extant provisions of Recruitment Rules.

Filling up of vacancies is a continuous process. For the recruitment year 2018, an indent for 54,953 posts for Constable (General Duty), 1073 vacancies of Sub-Inspector(GD) have been reported to Staff Selection Commission (SSC). 466 vacancies in respect of Assistant Commandant (GD) have also been reported to Union Public Service Commission (UPSC).

In the year 2017, offer of appointment for the post of Constable (GD) has been issued to 57,264 candidates. Further, UPSC has since recommended 190 candidates for recruitment to the post of Assistant Commandant.

Raids conducted by NIA

367. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that NIA has recently conducted raids in various parts of the country and arrested IS and other terror modules;

(b) if so, the details thereof, State and UT-wise; and